

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Custom Appeal No. 12685 of 2018- DB

(Arising out of OIO-MUN-CUSTM-000-COM-17-18-19 dated 05/09/2018 passed by Commissioner of CUSTOMS-MUNDRA)

Robin Edwin

Director, M/s Mosaic India Private Limited.,
11th Floor, Building 8c, Dlf Cyber City, Phase-ii,
Gurgaon, Haryana

.....Appellant

Versus

C.C.-Mundra

Office of the Principal Commissionerate of Customs,
Port User Buld. Custom House Mundra, Mundra
Kutch, Gujarat-0370421

.....Respondent

APPEARANCE:

Shri Pranjal Srivastava learned Advocate for the Appellant
Shri Rajesh Nathan, Assistant Commissioner (AR), for the Respondent

CORAM:

HON'BLE MR. RAJU, MEMBER (TECHNICAL)

HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)

DATE OF HEARING: 04.01.2024
DATE OF DECISION: 03.06.2024

The appeal is disposed of. For order, see order of date in Custom Appeal
No. 12684 of 2018.

(RAJU)

MEMBER (TECHNICAL)

(SOMESH ARORA)

MEMBER (JUDICIAL)

AD